

Chief Justice's Court

Case :- CIVIL MISC REVIEW APPLICATION No. - 337 of 2022

Applicant :- Divya Pal Singh

Opposite Party :- Union Of India And 2 Others

Counsel for Applicant :- Ankur Azad, Shashwat Anand

Hon'ble Pritinker Diwaker, Chief Justice

Hon'ble Saumitra Dayal Singh, J.

Order on Delay Condonation Application.

1. Issue notice to respondent nos. 1 and 2.
2. Steps be taken within a week.
3. Noticed respondents may file objection to the delay condonation application.
4. List in the last week of July, 2023.

Order Date :- 8.5.2023

SA

(S.D. Singh, J.)

(Pritinker Diwaker, CJ)